

GOA INDUSTRIAL DEVELOPMENT CORPORATION

PANAJI-GOA

ANNUAL REPORT 2019-2020



महालेखाकार का कार्यालय ऑडिट भवन, आल्टो परवरी, गोवा - ४०३५२९ Office of the Accountant General, "Audit Bhavan", Green Valley Alto Porvorim, Goa- 403 521 Tel: (D)2416112 Fax-2416228, EPABX 2416224/5

दिनांक - 05/05/2022

पत्र सं : म. ले./गोवा/आ.क्षे./GIDC Accts/SAR/2019-20/29

सेवा मे,

प्रबंध निदेशक , Goa Industrial Development Corporation, Plot No. 13A - 2, EDC Complex, Patto Plaza, Panaji-Goa 403 001

> विषय - Goa Industrial Development Corporation के 31 मार्च 2020 को समाप्त वित्तीय वर्ष के लेखों पर पृथक लेखापरीक्षा प्रतिवेदन।

महोदय,

मैं, Goa Industrial Development Corporation के 31 मार्च 2020 को समाप्त वित्तीय वर्ष के लेखों पर पृथक लेखापरीक्षा प्रतिवेदन अग्रेषित कर रहा हूँ।

कृपया इस पृथक लेखापरीक्षा प्रतिवेदन को राज्य सरकार को भेजा जाए, जिससे वे Goa, Daman and Diu Industrial Development Act, 1965 के अंतर्गत राज्य विधान मंडल में प्रस्तुत कर सकें।

कृपया पत्र और संलग्नकों की पावती भेजे।

भवदीया,

Sd/-(अनीता बालकृष्ण महालेखाकार

संलग्न : यथोपरि

SEPARATE AUDIT REPORT OF THE COMPTROLLER & AUDITOR GENERAL OF INDIA ON THE ACCOUNTS OF GOA INDUSTRIAL DEVELOPMENT CORPORATION, GOA, FOR THE YEAR ENDED 31 MARCH 2020

We have audited the attached Balance Sheet of **Goa Industrial Development Corporation**, **Goa**, (Corporation) as at **31 March 2020** and the Income and Expenditure Account for the year ended on that date under Section 25(2) of the Goa, Daman and Diu Industrial Development Act, 1965. Preparation of these financial statements are the responsibility of the Corporation's Management. Our responsibility is to express an opinion on these financial statements based on our audit.

This Separate Audit Report contains the comments of the Comptroller and Auditor General of India (CAG) on the accounting treatment only with regard to classification, conformity with the best accounting practices, accounting standards and disclosure norms, etc. Audit observations on financial transactions with regard to compliance with the law, Rules & Regulations (Propriety & Regularity) and efficiency-cum-performance aspects, etc., if any, are reported through Inspection Reports / CAG's Audit Reports separately.

We have conducted our audit in accordance with Auditing Standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatements. An audit includes examining, on a test basis, evidences supporting the amounts and disclosure in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by Management, as well as evaluating the overall presentation of fi nancial statements. We believe that our audit provides a reasonable basis for our opinion.

Based on our audit, we report that:

- i. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit.
- ii. The Balance Sheet and Income & Expenditure Account dealt with by this Report have been drawn up in the format approved by the Government of Goa under Section 25(1) of the Goa, Daman and Diu Industrial Development Act, 1965.
- iii. In our opinion proper books of accounts and other relevant records have not been maintained by the Corporation.
- iv. There are persistent irregularities in preparation of Financial Statements which were pointed out in earlier year's Separate Audit Reports / Management letters and the Corporation's Management has not taken any corrective action thereupon to rectify the same. Please refer comments at A(1), B(4), C(5), C(6), C(7) C (8) (a) and C(11).
- v. We further report the following significant audit observations on financial statements under different heads.

F. Sundry Creditors Sheds Given on Hire Purchase Scheme: ₹12.82 crore

LIABILITIES

Balance Sheet as on 31 March 2020

A.

1.

В.

3.

The Corporation had accounted for ₹ 12.82 crore as Liabilities towards 'Sundry Creditors — Sheds Given on Hire Purchase Scheme¹ and ₹10.05 crore as Assets (Sheds)

under 'Development of Industrial Areas/ Estates (Schedule No. 2)', which represented wrong credits made to this account over a period of time.

This has resulted in overstatement of 'Sundry Creditors - Sheds Given on Hire Purchase Scheme' by₹12.82 crore and 'Sheds' account under 'Development of Industrial Areas and Estates (Schedule No. 2)¹ by ₹ 10.05 crore, and corresponding net

understatement of Prior Period Income by ₹2.77 crore.

Development of Industrial Areas and Estates (Schedule No. 2): ₹2.44 crore 2. The above does not include ₹ 3 crore being the cost of two capital works which were

ASSETS

Progress.

This has resulted in understatement of Development of Industrial area and Estates (net of depreciation) by ₹ 2.14 crore, net deficit by ₹ 0.86 crore and overstatement of

Income and Expenditure Account for the year ended 31 March 2020.

revenue expenditure.

each.

Deficit for the year ₹ 30.71 crore

in Grants towards Capital Expenditure in AS-12.

2019-20 was accounted for as Capital contribution. However, out of ₹ 7.50 crore, only ₹ 0.50 crore was spent on capital works (and shown under capital work in progress) and the balance ₹ 6.93 crore was spent for repairs and maintenance and accounted for as

As per para 15 of AS-12, Grants relating to Revenue Expenditure were to be recognized on a systematic basis in profit and loss to match with related costs it intends to compensate. Accordingly, ₹6.93 crore should have credited to Income and Expenditure and balance amount ₹0.57 crore was only to be accounted for as per provisions relating

This has resulted in overstatement of Liabilities and Deficit for the year by ₹6.93 crore

Stock in trade-Capital Expenditure Work in Progress by ₹3 crore.

completed before 31 March 2020 but not transferred from Capital Expenditure Work in

Government of Goa santioned (26 June 2019) ₹ 30 crore (to be released in four equal installment of ₹ 7.5 crore) for developement of infrastructure in various industrial estates of GIDC. The firsst instalment of ₹7.50 crore received by the Corporation in

LIABILITIES F. Sundry Creditors Creditors (Schedule No. 14): ₹ 54.98 crore 5. The above includes ₹1.70 crore accounted for as 'Sundry Debtors for Hire Purchase of Shed', which was not supported by relevant documents/details for confirming these liabilities. Hence, the adequacy and correctness of Liabilities to the extent of ₹1.70 crore could not be vouched by Audit.

Accounting Standard - 13 requires that in case of decline (other temporary) in vlaue of long -term investments, the carrying amount should be reduced to recognize the

GIDC had not recognized decline in value of investment of Sanjivani Sahakari Sakhar Kharkhana and Sanjivani Bagayatdar Sanustha in line with reply furnished to audit as regards commencement of its closure. This has resulted in overstatement of

declince, and resultant reduction included in Profit and Loss account.

Investments and understatement of Deficit for the year by ₹0.08 crore.

4. Stock in Hand

ASSETS

4.

C.

6.

OTHERS

Balance Sheet as on 31 March 2020

- ii. Capital Expenditure Works in Progress (Schedule No. 4): ₹47.66 crore
- The amount shown under Capital Expenditure Works in Progress (Schedule No. 4) includes assets such as office building for ₹0.51 crore and Sulabh toilet for ₹0.10 crore,
- which have been completed and put to use. The Corporation had neither accounted for these completed works under 'Assets' nor provided for appropriate depreciation. This has resulted in overstatement of Capital Expenditure Works in Progress and understatement of Expenditure (by providing for depreciation) by \neq 0.61 crore.
- 7. Loans and Advances (iii) (b) Sundry Debtors for Rent & Water (Schedule No. 8): ₹ 3.76 crore Less: 5% reserved for bad and doubtful debts: ₹0.19 crore.
- 7. Age-wise details of debtors for lease rent and water were not made available to Audit. In the absence of information on the age and nature of debtors, the adequacy of *five per* cent provision made in the Financial Statements for the total debtors towards bad and doubtful debts could not be verified.

MARCH 2020 8. The disclosures made in Financial Statements are either incorrect or insufficient to the extent indicated below:

a. The accounting policy on Revenue Recognition states that revenue in respect of annual plots/sheds, rent, annual rent of leased assets is accounted for on accrual basis.

NOTES TO FINANCIAL STATEMENTS AS AT AND FOR THE YEAR ENDED 31

sheds, adherence to the stated accounting policy could not be vouched by Audit.
b. The confirmation of balances of sundry debtors and creditors were not made available to audit.
Hence, correctness of balances of sundry debtors and creditors could not be vouched

However, in the absence of detailed working of individual cases of annual rent leviable, accrued and due in respect of all leased assets of the Corporation including

- by audit.9. To comply with the orders for 'repayment of outstanding liabilities towards SEZ
- allottee's by the Hon'ble Supreme Court, the Corporation had obtained a term loan of ₹200 crore from the Oriental Bank of Commerce.

 The primarysecurity was exclusive charge by way of Registered Mortgage of industrial land admeasuring 959821 sq meters at Verna Industrial Estate Goa. The rate of interest
- date and a repayment period of 60 monthly instalments.

 The above material fact has not been suitably disclosed under the Notes to Financial Statements.

of the loan was 8.95 per cent with moratorium period of 12 months from disbursement

10. The Corporation has allotted (April 2006 - April 2007) land admeasuring 38.41 lakh square meter to seven industrial units in Special Economic Zone (SEZ). The Corporation revoked (June 2018) the allotment following Public interest litigations which was challenged by allottes in Hon'ble High Court of Bombay at Goa.

Hon'ble High Court quashed (November 2010) the allotment orders issued by

Corporation upon which SEZ developers approached Hon'ble Supreme Court. Pending disposal of case, the Corporation with approval of Government decided to

- settle the case by refunding the amount collected from allottees together with interest. Hon'ble Supreme Court disposed (July 2018) the appeals on basis of Government decision and directed the Corporation to refund the allottees. Accordingly, five SEZ parties surrendered their land and were paid the amount deposited along with accrued interest. However, two SEZ allottes (Meditab Specialities Pvt. Ltd and Maxgrow Finlease Pvt. Ltd) did not approach GIDC for surrender of land and their amount is
 - pending sttlement.

 The Corporation had neither made provision towards liability for refund of lease rentals (₹ 1.59 crore) and accrued interest (₹ 20.08 crore) for the two allottees (pending surrender of land) nor disclosed this significant fact in the notes to financial statements.
- Physical Verification of Assets

 11. The correctness of the existence of fixed assets and stores/amounts shown in the Financial Statements coud not be vouched in the absence of system of annual physical
- verification of assets.

 12. The Notes to Financial Statements do not disclose number, value and nature of contingent liabilities, if any, arising out o f 133 cases/disputes that were pending adjudication/resolution before various courts/authorities as on 31 March 2020.

D. Effect of Audit Comments of Balance Sheet and Income & Expenditure Account

The net impact of the comments given in the preceding paragraphs is that the Assets as on 31 March 2020 were overstated by ₹ 10.99 crore, the Liabilities for the year were overstated by ₹ 19.75 crore and the Net Deficit for the year was understated by ₹ 8.76 crore.

- Subjedct to our observations in preceding paragraphs, we report that the Balance Sheet vi. and Income & Expediture Accounts dealt with by this report are in greement with the books of accounts.
- In our opinion and to the best of our information and according to the explanations given to us, the said financial statements, due to the significant matters stated above, do not give a true and fair view in conformity with accounting principles generally accepted in India:
- In so far as it relates to the Balance Sheet, of the state of affairs of the Goa Industrial a. Development Corporation, Goa as on 31 March 2020.

In so far as it relates to Income and Expenditure Account of the Deficit for the year

For and on behalf of the

vii.

b.

ended on that date.

Comptroller & Auditor General of India

PLACE: GOA (ANITA BALAKRISHNA) DATE: 02-05-2022 Accountant General

GOA-IDC

ANNUAL REPORT FOR THE YEAR APRIL 2019 TO MARCH 2020.

I.	been se	OC have pleasure in presenting its 54 th Annual et up by the Government of Goa under the Go tion and assisting in the rapid and orderly rial Areas and Industrial Estates in the State of	pa, Industrial Development Act, 1965 for the establishment and growth of Industries in
II.	The fo	llowing were the members of the Corporation	during the year ended under report.
	1.	Shri. Glen Souza Ticklo (From 01/04/2017 till date)	Chairman & MLA
	2.	Shri. Parimal Rai, IAS Chief Secretary/ Secretary Industries	Director
	3.	Smt. Nila Mohanan, IAS Secretary Industries	Director
	4.	Shri. Daulat A. Hawaldar, IAS Secretary (Finance)	Director
	5.	Smt. Reshma Mathew	Director
	6.	Shri. Raghuvir Keni, Chief Electrical Engineer	Director
	7.	Shri. V. P. Dangui, President Director of Industries, Trade 7 Commerce	Director
	8.	Shri. Sandip Bhandare, President Goa Chamber of Commerce & Industries	Director
	9.	Shri. Manoj Caculo, President GCCI	Director
	10.	Shri. Rajkumar Kamat, President GSIA	Director
	11.	Shri. Damodar Kochkar, President GSIA	Director
	12.	Shri. Milind Gadgil	Director
	13.	Shri. Shekhar Sardessai	Director
	14.	Shri. Jaivant Shivaji Desai	Director
	15.	Shri. Santosh Gaonlar	Director
	16.	Ms. Purti Patkar	Director
	17.	Shri. S. V. Naik, MD, IDC Upto 366th Board Meeting	Member Secretary

- iii. During the year 2019-20, total 4 meetings of Board of Directors were conducted i.e. meeting nos.363rd to 366th for reviewing and for taking various policy decisions for the betterment, growth and prosperity, smooth functioning, financial control etc. of the Corporation.
- IV. <u>To fulfil the above mandate, the Corporation has established following 23 Industrial Estates</u> ranging from mini to mega sizes covering all the talukas of Goa.:-

1.	Corlim	13.	Verna
2.	Margao	14.	Cuncolim
3.	Sancoale	15.	Pilerne
4.	Mapusa	16.	Madkaim
5.	Tivim	17.	Colvale
6.	Bicholim	18.	Pissurlem
7.	Honda	19.	Shiroda
8.	Kakoda	20.	Sanguem
9.	Bethora	21.	Quitol
10.	Canacona	22.	Panchawadi
11.	Kundaim	23.	Latambarcem
12.	Tuem		

The main activities of this Corporation is to identify and acquire, develop and allot the land. Development of land includes providing core infrastructure like developed industrial plots, roads, streetlight, water supply, power supply, network and supporting infrastructure like housing, commercial space, space for public amentities-police outpost, fire service, medical facilities, post

office, banks, canteen and environment conservation measures like green spaces, parks and gardens,

Two plots have been allotted under Special Project Category approved by Goa Investment promotion Board under provisions contained in Goa-IDC Allotment Regulations 2014 admeasuring 4000m2 each

etc.

at Verna Industrial Estate and one plot admeasuring 787m2 at Kundaim Industrial Estate was allotted under advertisement released in local news paper dated 31/01/2019.

Out of the seven SEZ parties, five SEZ parties have surrendered their plots, four plots totally admeasuring 2201791m2 at Verna Industrial Estate and one plot admeasuring 203650m2 at Sancoale Industrial Estate.

GOA-IDC

Annual report for the year 2019-20

Major achievements, Policy decisions, new initiatives taken to improve service delivery and success stories pertaining to Goa-IDC during financial year 2019-20.

• The Government of Goa through Department of Town & Country Planning Department has Amended Regulations published in Official Gazette Series I No.41 dated 11/01/2018 of the Principal Regulations under clause 4.4.2 wherein Industrial Estates / Industrial areas minimum 3.00 mtrs side setback in case the area of the plot does not exceed 1000m2 and 4.5mts side setback shall be maintained atleast on one side for plots where the area of the plot exceeds 1000m2.

By Amendment of regulation 6.A.4 (i) plot coverage increased to 60% from 50% in Industrial Estates / Industrial areas.

FAR increased to 1.5 from 1.0

- Goa-IDC during the year 2019-20 set up an Industrial Estate at Latambarcem in Bicholim Taluka with total area admeasuring 3,26,953m2. As per the approved layout of this Industrial Estate 90 Nos plots in the area between 600m2 to 50000m2 have been carved out in a saleable area of 2,29,478m2 and one plot of 50000m2 have been provisionally allotted to M/s. Unichem Laboratories Ltd. a pharmaceuticals unit on recommendation of Goa IPB. Infrastructure facilities are being developed in this Estate.
- Goa-IDC has appointed Goa Electronic Ltd. (GEL) for complete computerization of Goa-IDC and digitisation work along with Geo-tagging of Industrial Estate has been started.
- Goa-IDC has finalized the accounts for the year 2018-2019 and deficit of Rs. 115,39,23,231.75.
- Goa IDC is in process of amending Allotment, Transfer & Sublease Regulations.
- > Allotment of plots as per recommendations of Goa-IPB:-

From 01/04/2019 till date 31/03/2020, the Corporation has allotted two plots totally admeasuring 8000m2 in Verna Industrial Estate for setting up two Industrial units under Special Project Category approved by Goa-IBP.

Allotment of plot under Advertisement:-

One plot admeasuring 787m2 in Kundaim Industrial Estate is allotted for setting uup an Industrial unit.

> Transfer of plots :-

From 01/04/2019 till 31/03/2020 Corporation has approved $\bf 89$ transfer cases for transfer of its plots to the new entities for setting up of new Industry which attracts new investment and generates additional employment in various Industrial Estates.

> Setting up of new Industrial projects by way of sublease:-

During the period 01/04/2019 till 31/03/2020 total **45** sublease cases has been approved to sublease its premises for setting up of projects by new entities which also attracts additional investment and additional employment potential in various Industrial Estates.

Ease of Doing Business :-

The details of services provided by the Corporation is made available in the Public Domain.

Surrender of SEZ land:-

Goa -IDC had allotted land to seven SEZ parties out of which the land from five SEZ parties has been repossessed totally admeasuring 240544m2 in Verna Industrial Estate and Sancoale Industrial Estate.

BALANCE SHEET AS ON 31st MARCH 2020 PREVIOUS YEAR 2018-2019 ₹ CURRENT YEAR 2019-2020 ₹ ₹

81,173,830.00

69,000,000.00

300,523.00

694,281.47

100,000,000.00

10,685,000.00

255,869,200.20

75,000,000.00

53,000.00

3,000.00

1,689,439,930.00

12,667,363.00

67,101,416.02

95,080,530.95

150,474,353.00

100,000,000.00

10,685,000.00

255,869,200.20

75,000,000.00

53,000.00

3,000.00

1,702,107,293.00

162,181,946.97

2,457,068,074.64

Sd/-

Chairman

694,281.47

AMOUNT REPAYABLE TO THE STATE

Union Territory of Goa Daman &

Govt. Contribution for land.

Govt. Contribution Scheme of

Central Govt. Contribution for

State Govt. Contribution for

Amt. Payable to Central Govt.

Capital expenditure infrastructure

DEPOSIT RECEIVED FROM GOVT. FOR SCHEMES UNDERTAKEN FOR

AND/OR ON BEHALF OF GOVT.

DEPOSIT RECEIVED FROM OTHER

SCHEMES OF DEVELOPMENT.

LOAN FROM PUBLIC/BANKS

1. Oriental Bank of Commerce

Provision For Interest on Term

1. For lease of plots & Buildings

Sd/-

Managing Director

12

educated unemployed.

State Govt. of Goa

Growth Centre.

Growth Centre.

Under Aside Scheme

development work

Less:- Expenditure.

Less:- Expenditure.

Term Loan 2961

Schedule No.12.

2. Other deposits

Schedule No.13.

Loan

C/F

DEPOSITS

THAN GOVT.FOR OTHER

Α

В

C

D

Ε

81,173,830.00

69,000,000.00

300,523.00

694,281.47

100,000,000.00

10,685,000.00

256,789,580.00

53.000.00

3.000.00

78,380,403.02

88,124,181.75

685,203,799.24

Sd/-

Chief Accounts Officer

GOVT.

PANAJI-GOA.

GOA INDUSTRIAL DEVELOPMENT CORPORATION

	B	ALANCE SHEET AS ON 31st	MARCH 2020	
PREVIOUS YEAR 2018-2019		LIABILITIES		CURRENT YEAR 2019-2020
₹			₹	₹
685,203,799.24		B/F		2,457,068,074.64
	F	SUNDRY CREDITORS		
651,348,369.40		Creditors Schedule No.14.	549,752,323.49	549,752,323.49
4,256,719,053.12		Premium Receipts on Plots.	3,147,741,627.12	3,147,741,627.12
128,245,872.55		Sheds given on Hire Purchase Scheme.	128,245,872.55	128,245,872.55
250,000.00		Provision for Audit Fees.	561,140.00	561,140.00
52,954,454.30		Provision for outstanding Expenses.	54,228,863.84	54,228,863.84
18,954,207.68		Pension Contribution Fund	58,687,740.68	
19,601,717.00		Gratuity Contribution Fund.	_	
109,900,614.00		Leave Encashment Cont. Fund.	57,523,861.00	116,211,601.68
1,039,772,253.00	G	Interest Payable to SEZ parties		-
139,551.00		On Account	139,551.00	139,551.00
	Н	NET SURPLUS		-
6,963,089,891.29		TOTAL		6,453,949,054.32
0.44		Sd/-		0.1/
Sd/- Chief Account	s Offi			Sd/- Chairman

BALANCE SHEET AS ON 31st MARCH 2020 ASSETS

1. FIXED ASSETS

wrongly included

AND ESTATES

Schedule No.2

wrongly included

4. STOCK IN HAND

(a) Short Term Deposits.

(e) Cash at Bank Aside

(d) Short Term Deposit Aside

6. AMOUNT DUE FROM STATE

1. Rent Subsidy Receivable

(ii) Miscellaneous Advances

Sd/-

Managing Director

14

7. LOANS & ADVANCES (i)(a) Due from State Govt.

(b) Staff Advances

Schedule No.5

C/F

i. Schedule No.3

(b) Cash at Bank

(c) Cash in Hand

GOVERNMENT

SCHEMES

Progress -

5. CASH

Less: Cumulative depreciation

Less: Dep. of Fy. 2018-19 on Shed

2. DEVELOPMENT OF INDL. AREAS/

Less: Cumulative depreciation

3. DEVELOPMENT OF OTHER

WORKS UNDER ASIDE SCHEME

ii. Capital Expenditure Works in

Schedule no.4

Add:Dep. Of Fy. 2018-19 on Shed

Schedule No.1

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

CURRENT YEAR

2019-2020

₹

24,915,098.89

2,436,033,538.54

478,224,222.00

1,431,459,752.13

9,802.00

3,688,028.28

4,374,330,441.84

Sd/-

Chairman

₹

118,580,220.51

93,683,499.62

93,665,121.62

3,969,679,020.26

1,533,627,103.72

1,533,645,481.72

18,378.00

18,378.00

1,669,397.00

476,554,825.00

956,534,619.78

219,051,660.95

255,175,992.20

4,271.20

693.208.00

9,802.00

3,052,919.45

635,108.83

PREVIOUS YEAR 2018-2019
₹

119,287,237.59

93,300,177.90

25,987,059.69

3,758,623,025.26

1,430,432,784.00

2,328,190,241.26

1,669,397.00

486,426,421.00

488,095,818.00

1,581,801,103.48

239,900,066.13

256,096,372.00

2,078,527,042.81

36,293.20

693.208.00

9,802.00

4,086,731.45

4,464,291.28

4,925,274,255.04

377,559.83

Sd/-

Chief Accounts Officer

BALANCE SHEET AS ON 31st MARCH 2020 PREVIOUS YEAR ASSETS 2018-2019

no.6

no.7

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

Schedule

C/F

(b) S. Debtors for rent and water

(C) S. Dr.for lease rent of land Leased.

Less: 5% Reserved for bad &

(d) Income accrued but not due

(e) S.Debtors for premium of plots

(f) S. Debtors for Insurance of sheds

(h) Gratuity Contribuition Fund

(h) Sanjivani Sahakari Sakhar

(j) Pension Fund Investment

(i) Sanjivani Bagayatdar Saunstha.

(k) Investment with Infotech Corpn.

Schedule

Sd/-

Managing Director

(a) General Debtors

Schedule no.8

doubtful debts.

Schedule no.9

Schedule no.10

INVESTMENT

Karkhana

of Goa Ltd.

DEPOSIT (j) Deposits

no.11

TOTAL

(k) Prepaid Expenses

8. NET DEFICIT

(iii) Amount Recoverable Schedule

CURRENT YEAR

2019-2020

₹

4,374,330,441.84

650,299,277.56

104,615,780.64

335,801,685.00

988,901,869.28

6,453,949,054.32

Sd/-

Chairman

₹

100,497,522.00

21,627,128.91

37,582,524.78

1,886,401.34

124,955,550.55

63,924,172.16

297,715,172.25

134,902.25

500,000.00

330,000.00

88,085,780.64

15,700,000.00

335,740,463.00

61.222.00

5.748.706.00

2018-2019	
₹	
4,925,274,255.04	
·	

100,497,522.00

10,841,345.89

31,166,736.97

1,575,197.65

88,200,738.75

98,299,554.56

493,335,802.25

820,901,405.02

134,902.25

500,000.00

330,000.00

99,795,546.84

15,700,000.00

116,325,546.84

393,451,546.00

393,459,567.00 707,129,117.39

6,963,089,891.29

Dated: 12-11-2020

Place-Panaji

8.021.00

Sd/-

Chief Accounts Officer

PANAJI-GOA. INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2020

PREVIOUS YEAR
2018-2019

₹

166,069,025.04

38,552,224.74

204,621,249.78

45,091,938.00

12,800,756.27

57,892,694.27

20,274,131.55

20,274,131.55

Sd/-

Chief Accounts Officer

282,788,075.60

EXPENDITURE

Establishment

Contingencies

Schedule No.1

(including Misc.)

Schedule No.2 & 3.

Less: 100% transferred to development Expenses.

Establishment

Less: 25% transferred to development Expenses.

WATER SUPPLY & ELECTRICITY CHARGES.

Less: Transferred to development

(Schedule No.1)

Schedule No.4

Expenses.

C/F

(ii) Contingencies (including Misc.) Schedule No.2

2. ADMINISTRATIVE EXPENSES.

Charges.

(ii)

1. EXECUTIVE EXPENSES

Less: Recovery of establishment

GOA INDUSTRIAL DEVELOPMENT CORPORATION

₹

138,805,760.40

40,111,331.49

42,511,996.00

13,338,915.98

20,586,613.60

C/F

Sd/-

Managing Director

CURRENT YEAR

2019-2020

₹

178,917,091.89

55,850,911.98

20,586,613.60

255,354,617.47

Sd/-

Chairman

PANAJI-GOA. INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2020

Schedule No.5

5. DEPRECIATION

Water supply

6.

(ii) Fixed Assets

(i) Building, Sheds, Roads and

EXPENDITURE IN

CONNECTION WITH THE ISSUE LOANS INCLUDING **GUARANTEE FEES IF ANY.**

7. INTEREST ON TERM LOANS

9. Interest Paid to SEZ parties

11. SURPLUS FOR THE YEAR.

Sd/-

Managing Director

10. Interest receipt on plot

TOTAL

8. MISCELLANEOUS

Expenses.

PREVIOUS YEAR

2018-2019

282,788,075.60

13,024,039.10

13,024,039.10

114,355,544.00

118,100,613.00

1,155,302,504.00

1,569,215,231.70

Sd/-

Chief Accounts Officer

3,745,069.00

 -/\!	ENDITORE ACCOUNT TO	_
	EXPENDITURE	

4. MAINTENANCE & REPAIRS.

Less: Transferred to development

GOA INDUSTRIAL DEVELOPMENT CORPORATION

CURRENT YEAR

2019-2020

255,354,617.47

82,266,405.65

105,262,262.72

108,907,437.00

125,237,842.80

677,028,565.64

Sd/-

Chairman

₹

82,266,405.65

104,878,941.00

108,907,437.00

125,237,842.80

383,321.72

B/F

PANAJI-GOA. INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2020 INCOME

LEASED.

BUILDING.

3. TOWER RENT

SUPPLY CHARGES.

AND PLANTS

CONTRACTORS

(i) Forfeiture of EMD (ii) Forfeiture of deposit

9. INTEREST

(iii) Forfeiture of premium

(i)Interest received from banks.

(iii) Interest receipts on Sheds

(iv) Interest others.

(v) Penal Interest

Sale of forms

Processing fees

Approval charges

Auction receipts

Sd/-

Managing Director

Transfer fees.

10. MISCELLANEOUS

Documentation fees

Miscellaneous receipt.

Interest receipt on Plots

7. Penalty for illegal Const.

8. FORFEITURE OF DEPOSIT.

GOA INDUSTRIAL DEVELOPMENT CORPORATION

1. ANNUAL RENT OF LAND

4. WATER SUPPLY & ELECTRIC

5. HIRE CHARGES FOR TOOLS

6. RECOVERY OF FINE FROM

2. ANNUAL RENT OF

CURRENT YEAR

2019-2020

₹

131,198,112.00

4,301,735.00

360,000.00

3,057,236.00

50,130.00

6,876,521.47

100,178,992.17

₹

82,318,668.89

0.00

0.00

865,105.43

961,100.00

17,146.00

64,402.00

2,545,262.50

48,249,373.00

0.00

0.00

Sd/-

Chairman

16,995,217.85

PREVIOUS YEAR 2018-2019
₹

123,335,845.35

4,568,707.00

13,743,581.00

24,807.00

0

8,063,679.70

114,018,507.88

3,150,242.24

1,937,724.26

21,499,075.02

1,992,420.00

3,600,187.60

4,525,195.00

90,749,528.00

69,114.00

Sd/-

Chief Accounts Officer

0.00

140,685,721.40

80,172.00

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH 2020 INCOME

Application fees

Profit on sale of water tanker Profit on sale of Vehicle

Compansation Receivable from

Leave Encashment Contribuition

Performance Allowance

Gratuity Contribition A/c

Repairs & maintenance of Roads A/c

11. SUBVENTIONS FROM STATE

Total

Sd/-

Managing Director

19

12. DEFICIT FOR THE YEAR

ACCUMULATED SURPLUS.

Less: Prior Period Expenses

Less: Loss due to sale of Asset

Less: Loss on Scrap of Assest

Add: Prior Period Income

Less:Loss on Sale

Balance C/D to B/S

Sd/-

Chief Accounts Officer

Licence Fees

Sublease fees

Corporate Tax

Event Fees

RTIA

DITC

TOTAL

Less:Deficit

Surrender charges

Excess of written Off **Exhibition Receipts**

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

CURRENT YEAR

2019-2020

₹

69,090,707.11

39,279,557.00

15,350,423.00

369,875,795.75

307,152,769.89

677,028,565.64

Sd/-

Chairman

132,382.00

₹

11,444,401.61

0.00

0.00

0

5,000.00

18,404.00

5,785,618.00

132,382.00

39,279,557.00

15,350,423.00

-707,129,117.39

-307,152,769.89

-10,500.00

28,130.00

160,167.00

-988,901,869.28

0.00

25,557,815.00

-1,014,281,887.28

PREVIOUS YEAR 2018-2019
=

0.00

0.00

14,466,647.70

0

385,760.00

40,000.00

17,018.00

3,364,757.00

5,659,031.20

124,869,658.50

1,153,923,231.75

1,569,215,231.70

456,591,272.58

-1,153,923,231.75

-697,331,959.17

133,958.00

245,940.00

9,909,140.22

-707,129,117.39 Place: Panaji. Dated:12-11-2020

SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 **PREVIOUS YEAR CURRENT YEAR** 2018-2019 2019-2020

Typewriter, Duplicating & other machine

SCHEDULE NO.1.

Water Meters & Pumps

Furniture and Fixtures

Ammonia Printing Machine

Canteen Furniture

Electricity Fittings

Air conditioner

Xerox machine

Computers

T.V. & VCR

Telephones

Water cooler

Office Equipments

Tools & Equipments

Street Light fittings

Miscellaneous items

Fire Hydrant System

Scientific & Mathematical instruments

TOTAL

Sd/-

Managing Director

20

Fans

Fax

Cycle

Elevator

FIXED ASSESTS

Water Tanker

Vehicle

13,350,772.38

7,788,797.94

11,608,543.07

6,931,223.50

937,923.00

790,576.38

137,512.00

704,216.38

299,891.00

433,155.80

1,773,880.92

1,430,303.12

168,352.90 137,607.00

49,629.00 125,256.16

60,740.86

24,556.00

690,200.00

1,728,720.00

Sd/-

Chief Accounts Officer

119,287,237.59

44,695,849.00

18,439,330.00

2,106,843.00

4,873,358.18

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

₹

13,350,772.38

7,788,797.94

11,608,543.07

6,962,333.50

4,861,654.78

2,106,843.00

81,262.00

704,216.38

335,787.00

433,155.80

1,773,880.92

1,430,303.12

137,607.00

125,886.16

60,740.86

24,556.00

690,200.00

1,839,360.00

118,580,220.51

Sd/-

Chairman

44,695,849.00

18,618,548.60

949,923.00

SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 PREVIOUS YEAR 2018-2019 ₹ CURRENT YEAR 2019-2020 ₹

DEVELOPMENT OF INDUSTRIAL

SCHEDULE NO.2.

Land for Office Building

Administrative Buildings

Water supply pipelines

O.H.R., Sump well, Pump House

Canteen Buildings

Compound walls

Staff Quarters

Garages

Godowns

Tube wells

Sulabh Toilet

Utility Building

Office Building

Truck Terminal

Architect fees A/c.

Barbed wire fencing

Water Treatment Plant

Survey & Demarcation

Fire Station & Police Out post

TOTAL

Sd/-

Managing Director

Land Development Expenses

AREAS/ESTATE

Land Freehold

Sheds

Roads

Drainage

1,068,648,371.93

2.741.699.00

49,447,160.00

100,507,252.40

88,479,071.76

38,274,532.35

270,311,958.70

126,918,090.42

1,505,956,535.20

220,192,638.50

69,239,453.00

12,986,325.00

10,788,036.00

1,651,598.00

3,725,247.00

1,092,907.00

3,458,177.00

15,204,522.00

3,599,361.00

19,283,832.00

8,492,580.00

6,687,781.00

Sd/-

Chief Accounts Officer

3,758,623,025.26

130,935,896.00

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

1,107,690,818.93

2,741,699.00

49,447,160.00

100,507,252.40

105,786,661.76

38,274,532.35

283,299,803.70

141,847,556.42

1,563,049,034.20

270,716,893.50

69,829,923.00

12,986,325.00

10,788,036.00

1,651,598.00

3,725,247.00

1,092,907.00

3,458,177.00

16,954,951.00

3,599,361.00

19,283,832.00

8,492,580.00

6,687,781.00

3,969,679,020.26

Sd/-

Chairman

147,766,890.00

PANAJI-GOA. SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020

832,505.00

102,029.00

734,863.00

1,669,397.00

5,066,755.00

29,110,945.00

1,026,770.00

277,549,284.00

13,372,555.00

28,934,661.00

2,718,331.00

6,194,073.00

18,709,125.00

92,629,732.00

483,798.00

758,796.00

476,554,825.00

Sd/-

Chairman

GOA INDUSTRIAL DEVELOPMENT CORPORATION

PREVIOUS YEAR 2018-2019		CURRENT YEAR 2019-2020
₹		₹
	SCHEDULE NO.3.	

Stock of G.I. Pipes & Accessories

Stock of Streetlight lamps, Pilerne A/c.

TOTAL

CAPITAL EXPENDITURE WORK IN PROGRESS

- Office Building

- Sulab Toilet

- Roads

- Canteen Bldg.

- Compound wall

- Drainage

- Admn.Bldg.

- Godown

Sd/-

Managing Director

- Utility Building

- Truck Terminal

- Water supply pipeline

- O.H.R., Sumpwell Pump

- Water treatment plant

STOCK IN HAND

Stock of Kundaim A/c.

SCHEDULE NO.4.

Capital Expenditure

TOTAL

House

832,505.00

102,029.00

734,863.00

1,669,397.00

5,066,755.00

17,310,003.00

1,026,770.00

290,765,055.00

10,994,250.00

26,567,542.00

8,332,905.00

33,249,611.00

92,629,732.00

486,426,421.00

483,798.00

Sd/-

Chief Accounts Officer

PANAJI-GOA. SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 CURRENT YEAR 2019-2020

TOTAL

i) Deposit Work PWD Const. Of 2000 GLR Betul

GOA INDUSTRIAL DEVELOPMENT CORPORATION

2018-2019

₹

SCHEDULE NO.5.

STAFF ADVANCES

House Building Advance

Misc.Advance for House Hold items

Advance against Pay, T.A. & L.T.C.

Motor Cycle Advance

Television Advance

Computer Advance

Festival Advance

Car Advance

Fan Advance

Cycle Advance

SCHEDULE NO.6

SCHEDULE NO.7
GENERAL DEBTORS

Sundry Debtors

M.S. Chanekar

K.B. Mandurkar

Goa Auto Service

TDS receivable

Mapusa Service Station

M.A. Swar

Electricity Department

Bandekar Auto Centre

Datta Prasad Service Station

Elect.Dept.Goa-IDC Bldg.A/c.

Directorate of Trade & Com.

Sd/-

Managing Director

23

AMOUNT RECOVERABLE

PREVIOUS YEAR

2,687,667.00

116,317.80

0.00

4,779.95

5,276.00

90,526.70

119,015.00

42.00

123.00

1,062,984.00

4,086,731.45

100,497,522.00

100,497,522.00

3,974.00

20,837.85

4,800.55

4.761.00

4,000.00

5,000.00

15,000.00

12,253.00

10,000.00

10,000.00

3,015,285,47

3,418,741.97

Sd/-

Chief Accounts Officer

₹ 2,175,603.00

62,911.80

4,779.95

5,276.00

90,526.70

84,365.00

629,292.00

3,052,919.45

100,497,522.00

100,497,522.00

3,974.00

20,837.85

4,800.55

4,761.00

4,000.00

5,000.00

15,000.00

12,253.00

10,000.00

10,000.00

5,981,550.07

9,204,359.97

Sd/-

Chairman

42.00

123.00

SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 **PREVIOUS YEAR CURRENT YEAR** 2018-2019 2019-2020 780,685.00 Coal Block

Ministry of Food Processing Ind.

Common Effluent Treatment Plant

Deductions from contractors TCS

TOTAL

SUNDRY DEBTORS FOR RENT & WATER

Sundry Debtors for Rent & Water -Sancoale

Sundry Debtors for Rent & Water - Margao

Sundry Debtors for Rent & Water - Tivim

Sundry Debtors for Rent & Water -Honda

Sundry Debtors for Rent & Water - Verna

Sundry Debtors for Rent & Water -Bethora

Sundry Debtors for Rent & Water -Pilerne

Sundry Debtors for Rent & Water - Tuem

Sundry Debtors for Rent & Water -Cuncolim

Sundry Debtors for Rent & Water -Pissurlem

Sundry Debtors for Rent & Water -Colvale

Sundry Debtors for Rent & Water - Kakoda

Sd/-

Managing Director

Sundry Debtors for Rent & Water -Kundaim

Imprest cash with Officers

Cipla Ltd.Elect.Bill

Goa Electronic Ltd

SCHEDULE NO.8

IGST

22,244.00

1,030,994.00

2,007,956.00

257,894.00

75,078.00

141,841.05

10,841,345.89

4,672,251.53

1,059,546.74

750,158.17

64,466.95

1,235,875.18

20,380,228.42

1,380,098.30

624,954.68

906,830.00

20,489.00

71,838.00

Sd/-

Chief Accounts Officer

31,166,736.97

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

780,685.00

22,244.00

1,030,994.00

2,007,956.00

260,476.00

315,078.00

169,721.47

1,763,438.00

21,627,128.91

5,029,849.53

815,263.74

153,626.17

205,564.95

828,342.18

26,343,555.73

1,452,684.30

268,545.00

1.032.673.68

1,264,852.00

2,462.00

123,928.00

61,177.50

37,582,524.78

Sd/-

Chairman

2.951.864.00

14,993,658.09

5,020,985.60

915,154.00

488,702.60

545,506.00

453,049.00

221,174.96

2,605,432.00

16,009,229.40

1,820,250.00

5,024,082.30

2,901,905.80

1,198,624.00

1,394,606.00

1,092,674.00

88,200,738.75

Sd/-

Chief Accounts Officer

37,900.00

Project

Navelim

TOTAL

30,525,941.00

SCHEDULE NO.9

SUNDRY DEBTORS FOR LEASE RENT OF LAND

Sundry Debtors for Lease rent of land -Corlim

Sundry Debtors for Lease rent of land -Sancoale

Sundry Debtors for Lease rent of land -Margao

Sundry Debtors for Lease rent of land -Mapusa

Sundry Debtors for Lease rent of land -Bicholim

Sundry Debtors for Lease rent of land -Tivim Sundry Debtors for Lease rent of land -Special

Sundry Debtors for Lease rent of land -Pilerne

Sundry Debtors for Lease rent of land -Sanguem

Sundry Debtors for Lease rent of land -Canacona

Sundry Debtors for Lease rent of land -Honda

Sundry Debtors for Lease rent of land -Kakoda

Sundry Debtors for Lease rent of land -Kundaim

Sundry Debtors for Lease rent of land -Cuncolim

Sundry Debtors for Lease rent of land -Madkaim

Sundry Debtors for Lease rent of land -Pissurlem

Sundry Debtors for Lease rent of land Panchawdi

Sundry Debtors for Lease rent of land -Asolda

Sundry Debtors for Lease rent of land -Amona

Sundry Debtors for Lease rent of land - Verna

Sundry Debtors for Lease rent of land - Tuem

Sundry Debtors for Lease rent of land - Shiroda

Sd/-

Managing Director

Sundry Debtors for Lease rent of land -Bethora

3,498,044.00

37,755,212.89

5,910,020.60

1,115,800.00

229,451.60

15,376,528.50

2,554,700.20

337,389.00

662,130.00

904,654.36

2,928,630.00

26,082,690.39

2,028,757.80

5,949,932.30

5,252,720.80

3,557,257.00

1,233,153.00

1,518,384.00

5,754,445.92

1,891,212.19

357,586.00

124,955,550.55

Sd/-

Chairman

56,850.00

SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 **CURRENT YEAR** 2019-2020

₹

41,962,110.80

3,538,076.36

16,771,278.00

1,652,707.00

63,924,172.16

2,178,245.00

8,949,426.00

2,757,456.00

9,675.00

40.00

200.00

98,009.00

9,655,792.00

1,165,177.00

765,469.00

10,000.00

84,223.00

28,478,015.00

135,554.00

7,166,269.00

804,172.00

273,479,942.00

335,740,463.00

Sd/-

Chairman

2,799.00

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

2018-2019

59,741,393.00

4,536,533.36

32,368,921.20

1,652,707.00

98,299,554.56

2,178,245.00

8,949,426.00

2,757,456.00

9,675.00

40.00

200.00

98,009.00

9,655,792.00 765,469.00

1,165,177.00

10,000.00

84,223.00

135,554.00

7,166,269.00

799,672.00

Sd/-

Chief Accounts Officer

262,900,893.00

393,451,546.00

2,799.00

96,772,647.00

PREVIOUS YEAR

₹

TOTAL

DEPOSITS

SCHEDULE NO.10

SCHEDULE NO.11

Deposit for Office Rent

Deposit with R.T.O.

Deposit for News papers

INCOME ACCRUED BUT NOT DUE

Interest accrued but not received on Plots

Interest accrued but not received on Sheds

Deposit with Telephone Authorities

Deposit with P.W.D. water Dept.

Deposit for Electricity connection

Deposit with PWD W.D.IX, Margao

Deposit with PWD W.D.XVII, Panaji

Deposit with Focus Distribution

Deposit for land of Honda

Deposit with District Court

Security Deposit Electricity Connection

Sd/-

Managing Director

26

Deposit with EDC Ltd.

Deposit from GSPCB

Deposit Broad Band

Deposit work (D.I)

TOTAL

Deposit with Elect. Div X, Curti Ponda

Deposit for Electricity connection of Pvt. Parties

Interest accrued but not received on Bank FDR

Interest accrued but not received on Staff advances

SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 **CURRENT YEAR** 2019-2020

DEPOSITS FOR LEASE OF PLOTS & BUILDINGS

SCHEDULE NO.12

Deposit for Plot

Deposit for Shed

Other Deposit

TOTAL

Deposit for Land

Deposit (GENERAL)

Deposit for Exhibition work

Security Deposit for Rent

SCHEDULE NO.13 OTHER DEPOSITS

Deposit work

SCHEDULE NO.14 SUNDRY CREDITORS

Deposit of M/s. GEL

Royalty on Minerals

Deduction from Salaries

Sr. Dr. for House Tax paid

Labour cess

TOTAL

Earnest Money Deposit

Security Deposit Contractors

Security Deposit (Exhibition Stall)

Deposit From Electricity Department

Economic Development Corporation

Deduction from Contractors Vat Tax

Rain water harvest & Grew Rec

Deposit for Telephone connection

Sd/-

Managing Director

Deduction from Contractors Income Tax

Security Deposit for water connection

₹

40,763,954.20

1,116,836.72

1,496,881.50

23,213,143.60

38,267.00

3,000.00

469,333.00

67,101,416.02

11,441,246.60

21,979,331.00

54,320,935.11

84,518.24

17,000.00

590.00

16,633.23

700,180.00

154,471.00

60,989.00

270,729.00

92,989.37

18,011.36

Sd/-

Chairman

1,031,505.00

460.00

7,237,500.00

95,080,530.95

PREVIOUS YEAR

2018-2019

₹

52,042,941.20

1,116,836.72

1,496,881.50

23,213,143,60

38,267.00

3,000.00

469,333.00

78,380,403.02

9,549,769.60

20,699,977.00

57,772,916.91

88,124,181.75

84,518.24

17,000.00

590.00

16,633.23

154,471.00

190,128.00

188,788.00

1,031,505.00

134,373.57

18,011.36

Sd/-

Chief Accounts Officer

410.00

115,978,522.00

PANAJI-GOA. SCHEDULES OF BALANCE SHEET AS ON 31st MARCH 2020 **CURRENT YEAR**

Sundry Debtors for Rent & Water - Corlim

Sundry Debtors for Rent & Water - Bicholim

Sundry Debtors for Rent & Water - Kakoda

Sundry Debtors for Rent & Water - Madkaim

Sundry Debtors for Rent & Water - Canacona

Sundry Debtors for Rent & Water - Mapusa

Sundry Debtors for Rent & Water - Pilerne

Sundry Debtors for Lease rent of land -Pilerne

Sundry Debtors for Lease rent of land -Verna

Sundry Debtors for Lease rent of land -Tuem

Sundry Debtors for Lease rent of land -Tivim

Sundry Debtors for Lease rent of land -Colvale

Sundry Debtors for Lease rent of land - Shiroda

Sundry Debtors for Lease rent of land - Latambarsem

Sd/-

Managing Director

28

Sundry Debtors for Lease rent of land -Sanguem

2019-2020

16,951,195.63

130,135.00

125,674.00

10.457.203.32

10,076,453.21

309,707,099.48

150,151,173.62

1,618,401.00 1,050,680.56

52,987.00

175,205.00

361,135.85

35,628.00

86,197.00

199,452.00

82,356.00

144,000.00

42,909.00

20,201.00

549,752,323.49

Sd/-

Chairman

45,909,756.00

27,922.86

GOA INDUSTRIAL DEVELOPMENT CORPORATION

Sr.Dr.for Hire Purchase of Shed 16,951,195.63 The Trustees GIDC Employees Group Scheme 130,135.00

125,674.00

PREVIOUS YEAR

2018-2019

Insurance claim Service Tax **CGST**

SGST

Taxes & Fees

Infrastructure Tax

Cheques unclaimed Ministry of Coal

Performance Guarentee

Kamakshi Enterprises

TOTAL.

Company Secretary charges

Misc. Advance for House Hold items

143,639.86 5,003,220.58 4,712,657.98 355,360,512.48 122,828,720.62 1,012,158.00 1,128,569.56

21,605.50

16,634.00 173,490.00

186,828.85

288,542.00

704,242.80

3,029,394.00

9,444,206.08

1,552,143.80

1,480,227.00

644,939.50

199,452.00

4,679,782.00

82,356.00

147,000.00

17,409.00

20,201.00

Sd/-

Chief Accounts Officer

651,348,369.40

3,550,000.00

0.00

SCHEDULES OF INCOME AND EXPENDITURE 31st MARCH 2020 PREVIOUS YEAR 2018-2019 ₹ SCHEDULE NO.1.

46,848,260.00

42,511,996.00

85,509,339.00

2,293,983.00

20,506.00

375,002.00

221,819.40

402,395.00

96,937.00

1,436,621.00

1,600,898.00

181,317,756.40

42,511,996.00

138,805,760.40

Sd/-

Chairman

EXECUTIVE & ADMINISTRATIVE

Pay and Allowances-Office Staff

Pay and Allowances- Estate Staff

Pension contribution - Corporation Staff

Performance Allowances

Encashment of earned leave

Leave encashment contribution

Group Personal Accident Insurance

Traveling Allowances to Employees

Leave Salary & Pension Contr. Govt. Staff

TOTAL

Sd/-

Managing Director

Medical Aid to Staff

Staff welfare expenses

Leave travel concession

Gratuity Contribution

Employer Cont. To CPF A/c.

Less:- Administrative Pay

Executive Expenses

Staff training fees

Tuition fees

EXPENSES

46,110,882.00

45,091,938.00 11,505,806.00

42,719,895.00

2,532,505.00

229,291.00

903,892.00

335,534.04

285,008.00

453,208.00

6,911,757.00

1,080,037.00

1,495,151.00

211,160,963.04

45,091,938.00

166,069,025.04

Sd/-

Chief Accounts Officer

62,000.00

51,444,059.00

SCHEDULES OF INCOME AND EXPENDITURE 31st MARCH 2020 PREVIOUS YEAR 2018-2019 ₹ SCHEDULE NO.2

Telephone, Telex, Telegram & Postage

1,158,630.00

415,604.26

81,378.52

156,591.54

184,075.35

40,614.50

449,981.58

359,409.11

174,503.34

210,343.40

19,410.00

600.00

1,029,764.53

1,093,610.00

1,489,388.94

1,293,693.00

225,000.00

79,000.00

36,000.00

49,723.18

27,645.00

86,686.60

72.018.72

460,316.04

Sd/-

Chairman

2,311,090.00

CONTIGENT EXPENSES

Office Rent

Water & Electricity

Printing & Stationery

Computer Stationery

Computer Software

Telephone (Celullar)

Office Sundry expenses

Advertising & Publicity

Refreshment & Entertainment

Bank commission & expenses

Newspapers & periodicals

Books

Legal Fees

Consultancy fees

Internal audit fees

Security services

Seminar & Conference

Sitting fees to members

R & M of Office Equipment

Repair & Maintenance of Computer

R & M of duplication machine

Repair & Maintenance of Vehicle

Sd/-

Managing Director

30

R & M of Air Conditioner

Adv. & Publicity-Tender notices

Fees & Expenses for professional service

1,043,188.00

1,367,755.20

20,620.10

167,790.00

236,988.58

71,685.22

1,206,456.20

297,881.83

154,430.00

465,845.00

12,818.00

12,340.00

4,152,603.00

2,305,097.00

519,021.37

250,000.00

34,896.40

61,500.00

82,244.40

18,844.60

96,454.96

42,223.46

576,947.90

Sd/-

Chief Accounts Officer

1,105,247.91

SCHEDULES OF INCOME AND EXPENDITURE 31st MARCH 2020 PREVIOUS YEAR 2018-2019 ₹ CURRENT YEAR 2019-2020 ₹ 960.00 Repair & Maintenance of Cycle

30,577.14

5,350.00

1,175,842.82

133,105.68

76,327.10

22,205.44

16,804.00

355,832.00

1,500.00

414,180.00

13,000.00

150,000.00

15,859.00

39,700.00

29,770.00

71,154.14

673,440.00

52,824.00

38,976.00

53,355,663.93

40,016,747.95

13,338,915.98

Sd/-

Chairman

3,427,647.00

35,106,492.00

Repair & Maintenance of D. G. Set

Repair & Maintenance of Furniture

Insurance premium of Vehicle

Insurance Premium of Bldg.

Wages of contract Employees

Membership & Subscription

Contribution for Spornsorship

Fuel & Oil for Vehicle

Conveyance expenses

Default fees Income tax

House tax paid

Audit Fees

Stipend

Transfer T.A.

Travelling to Auditors

Honorarium

Default fees GST

Business Promossion

Documentation Fees

Transportation Expenses

House Keeping & Sec. Services A/c

Traveling Allowances to Member

TOTAL

Sd/-

Managing Director

Less: Transferred to Executive Expenses

Administrative Expenses

10,656.22

8,500.00

1,503,852.00

115,651.00

256,644.80

18,472.00

13,884.00

356,777.00

1,034.30

50.00

15,751.64

78,484.00

225,800.00

121,079.00

11,750.00

51,203,025.09

38,402,268.82

12,800,756.27

Sd/-

Chief Accounts Officer

34,160,800.00

SCHEDULES OF INCOME AND EXPENDITURE 31st MARCH 2020 **PREVIOUS YEAR CURRENT YEAR** 2018-2019 2019-2020 ₹

Testing charges

CHARGES

SCHEDULE NO.4.

12,750.00

149,955.92

79,418,184.00

79,418,184.00

47,977,803.00

17,696,800.00 13,743,581.00

1,985,432.00

17,573,122.84

20,274,131.55

944,521.00

83,745.00

1,859,480.28

895,071.14

Sd/-

Chief Accounts Officer

6,586,001.74

715,576,71

0.00

0.00

SCHEDULE NO.3 CONTIGENT EXPENSES

GOA INDUSTRIAL DEVELOPMENT CORPORATION PANAJI-GOA.

Lease rent paid of land 17,370.00 119,835.92 Gardening expenses

TOTAL

TOTAL

WATER SUPPLY & ELECTRICITY

i) Water tanker receipt (ii)Water Supply Recoveries

Water supply from PWD source

Water supply from WRD source

Repairs & maint. of water tanker Repairs & maint. of water tanker

Repairs & maint. of pump house

Repairs & maintenance of Sheds

Repairs & maintenance of Roads

Insurance premium of water tanker

ESTATE EXPENSES INCLUDING MAINTENANCE AND REPAIRS

Repairs & maintenance of Admn. bldg.

Repairs & maintenance of Canteen bldg.

Repairs & maintenance of Street lights

Repairs & maintenance of Office Bldg.

Sd/-

Managing Director

32

Fuel & Oil for water tanker

Repairs & maint. of pipe line

SCHEDULE NO.5.

₹

15,324.00

73,809.54

5,450.00

94,583.54

68,435,796.00

68,435,796.00

44,416,060.00

20,962,500.00

3,057,236.00

919.310.00

336,654.28

19,330,649.32

20,586,613.60

6,421,698.86

70,032,217.66 2,218,688.70

Sd/-

Chairman

514,886.76

6,600.00

TOTAL

TOTAL

PANAJI-GOA. SCHEDULES OF INCOME AND EXPENDITURE

Repairs & maintenance of Drainage

Repairs & maintenance of Fan

Office Sundry Expenses-Estate

Newspapers & periodicals-Estate

Refreshment / entertainment - Estate

Refreshment / entertainment - General

Water & Electricity- Estate

Sundry Expenses-Estate

Bad Debts

TOTAL

GOA INDUSTRIAL DEVELOPMENT CORPORATION

Telephone, telex, telegram & postage-Estate A/c.

Sd/-

Managing Director

	31st MARCH 2020
PREVIOUS YEAR 2018-2019	
₹	
10,550.00	Repairs & maintenance of Compund wall

4,402.80

179,310.56

468,972.00

415,650.26

72,699.00

519,407.16

73,624.00

265,367.82

645,236.34

Sd/-

Chief Accounts Officer

13,024,039.10

CURRENT YEAR 2019-2020 ₹

186,480.00

530,146.00

122,515.06

393,946.00

456,772.98

77,306.00

474,876.04

515,215.46

311,203.69

82,266,405.65

Sd/-

Chairman

360.00

3,492.44

NOTES TO FINANCIAL STATEMENTS AS AT AND FOR THE YEAR ENDED 31ST MARCH, 2020.

A. SIGNIFICANT ACCOUNTING POLICIES

- 1 The accounts of the Corporation has been drawn as per the format laid down in the Goa, Daman & Diu Industrial Development Rules, 1965 as amended.
- 2 The Financial Statements are prepared on the basis of historical cost convention and on the accounting principle of going concern. Corporation follows mercantile system of accounting & recognizes Income & Expenditure on accrual basis except those with significant uncertainties.

3 **Depreciation:**

- i As per AS-6 Depreciation is being charged by the Corporation on rental sheds @ 2% pa. The cost of roads, buildings, structures, water supply works have been depreciated @ 10% pa & staff quarters @ 5% pa . In case of the remaining assets the Corporation has charged depreciation as per the rates mentioned under the Income Tax Act,1961.
 - charged depreciation as per the rates mentioned under the Income Tax Act,1961. Corporation has charged depreciation on written down method on Pro-rata basis. iiAs per instructions from CAG, Depreciable assets of previous years have been revalued & regrouped wherever necessary. The provision for depreciation is based on the revalued amount on the estimate of the remaining useful life of such assets.

4 Revenue Recognition:

As per AS-9 Revenue (Income) is recognized when no significant uncertainty as to determination or realization exists. Revenue in respect of annual plots/sheds, rent, annual rent of leased assets is accounted on accrual basis. Revenue in respect of sub lease fees, fines from contractors, penal interest, sale of forms, documentation fees, processing fees, transfer fees is accounted on cash basis.

5 **Premium on plots:**

As per the policy decision of Corporation premium amount is taken in seven installments. The first installment @ 10% of total premium cost and remaining six installments are variable of balance premium cost.

6 Fixed Assets:

Fixed assets are stated at cost less accumulated depreciation. Cost includes cost of acquisition including any interest on the borrowing upto the date of commissioning & other attributable costs for bringing the assets to its working condition. Capital work in progress includes cost of construction that relates directly to specific asset and other cost that can be attributable to construction activity of the asset.

7 Government Grants:

Government Grants are accounted based on Capital approach i.e. considering the grants received from Government to be part of capital contribution.

8 Investments:

Investments in shares of M/s. Sanjivni Sahakari Karkhana 5,00,000/-, M/s. Sanjivni Bagayatdar Saunshta 3,30,000/- & M/s. InfoTech Corporation of Goa Ltd. are valued at cost 1,57,00,000/-.

Retirement Benefits:

have been rectified in FY 2019-20.

Provision is made for payment of pension to staff as pension fund is created and yearly subscription is made to this fund by the Corporation.

i (a) As per AS 15 Employee Benefits, the Corporation has granted an upgradation under ACPS/MACPS to the employees. The provision for the same had been made in the Financial Year 2018-19 inadvertently due to incorrect application of rates of monthly pension contribution as made applicable for employees on foreign services while calculating the liability in respect of employees who were in permanent service of GIDC. The said short provision of liability towards Pension for prior years

- Provision for Gratuity is based on actuarial valuation received from LIC as at 31/03/2020.
- iii Provision is made for leave encashment for meeting the cost of leave encashment at the time of retirement.

iii (a)The Corporation showed a liability of Rs. 10.99 Crores towards leave encashment, which was calculated by adding the total (maximum) liability of Rs. 5.14 Crores to the existing liability of Rs. 6.48 Crores (as on 31.03.2018) & deducting the pay out of Rs. 62.97 lakhs for leave encashment during 2018-19. The same has

been rectified in FY 2019-20 by reversing Rs.3.93 Crores & showing Leave Encashment Contribution Fund correctly.

Segment Reporting:

10

The Corporation operates in a single geographical & single business segment.

11 Taxes on Income:

As per AS 22- Accounting for Taxes on Income no provision has been made for Income Tax as the total income of the Corporation is treated as exempt in view of its registration as Charitable Trust.

12 **Impairment of Assets:**

Impairment loss is charged to the Income & Expenditure statement in the year in which an asset is identified as impaired.

Provisions, Contingent Liabilities & Contingent Assets: 13

As per AS 29- Provisions, Contingent Liabilities & Contingent Assets are recognized when the Corporation has legal & constructive obligation as a result of a past event, for which it is probable that cash outflow would be required & a reliable estimate can be made of the amount of the obligation. Contingent liabilities are disclosed when the Corporation has a possible or present obligation where it isn't probable that an outflow of resources will be required to settle it. Contingent assets are neither recognized nor disclosed.

- The Corporation has given Bank Guarantee amounting to ₹.14.04 lakhs to Executive Engineer, Electricity Division-I (O &M, Panaji) for 6 years form 29-08-2017.
- iii Goa-IDC acquired land measuring 1232000m2 for setting up Industrial Estate project at Kerim including the land admeasuring 331000m2 & 679900m2 belonging to the Communidade of Kerim. The award issued on 21/04/1992 and the possession taken on 27/08/1992. The L.A.O. awarded compensation @ Rs. 4/- and

Rs. 8/-per m2 for Bharad and Paddy Land respectively. The District court rejected the application of the claim of Rs. 50/-m2 as there was no evidence in support at the claim.

The interested parties appealed in the Hon'ble High Court and the Hon'ble High Court under FA No. 5/2004 enhanced the compensation to Rs. 9.75 and 12/- per m2. Subsequently the Corporation filed an appeal in Supreme Court against the award

of Hon'ble High Court vide Supreme Court order dated 4/11/2015, the Hon'ble Supreme Court has modified the rate given by the High Court and has fixed uniform rate of Rs. 9.75/- per m2 for entire land. The additional compensation to be paid as per LACIN 104/1997 in First Appeal No. 5/2004 amounting to Rs. 1,45,06,129.66 & in LAC no. 105/1997 in F.A. no. 7/2004 amounting to Rs.

The Government has conveyed the approval for renewal of lease for further period of 30 years on payment of Rs.2,23,09,275/- per annum. However, Goa-IDC has difficulty in paying since lease agreements were signed with the respective Industries, considering Re.1/- per annum and therefore it is difficult for Goa-IDC to recover the cost from Industries and equally difficult to pay from Goa-IDC coffers as Goa-IDC is facing acute financial constraints and fiscal deficit. Besides, Goa-IDC has liabilities against the SEZ land and infrastructure works required in the various Industrial Estates. Therefore, a proposal is submitted to the Government for considering the transfer of said land to the Goa-IDC at free of cost. Pending

approval from the Government, the payment of yearly lease rent of Rs.2,23,09,275/-

Goa-IDC needs to pay Rs. 6,16,25,600/- towards the conversion charges/fees of

before various courts/authorities as on 31st March 2020 which are as

has been

submitted to the

Government to Waive off/reduce the conversion fees as Goa-IDC is facing financial crunches. Additionally Goa-IDC has won a case in the High Court pertaining to its status getting restored to that of "TRUST". As a result the prescribed conversion fees payment towards acquition of land is not mandatory for the Corporation. There are 119 cases/ disputes that were pending adjudication/ resolution

Latambarcem Industrial Estate. A Proposal

follows.

is kept on hold.

3,02,03,583.83 respectively.

14 Valuation of Inventory i As per AS-2 "Valuation of Inventories" the Corporation has valued the inventories on the purchase cost or market value or net realisable value; whichever is lesser basis. Any addition or adjustment is done based on the data given by the Site Office.

15 Goa International Trade Centre at Verna Industrial Estate.

Construction /Establishment of Goa International Trade centre at Verna Industrial Estate was entrusted to M/s Shirka Construction in the year 2009 under ASIDE Scheme. The Contructor is not eligible for escalation amount, as he was levied compensation for the extension of time limit. The claims of Contractor were put before the 344th and 353rd Board Meeting of Goa - IDC. Board has decided to appoint the Arbitrator who will hear the both parties and recommend the action. However there is no Arbitration clause in the Agreement signed between the Corporation & the Agency, and the settelment of dispute is by Civil suits as per clause 25 of the agreement. The file will be processed to the Advocate for the legel opinion in the above matter.

16 House Tax, Licence Fees and Infrastructure Tax

The Corporation is collecting House tax, License fees and Infrastructure tax from the units as notified area on behalf of Government. The said amount collected towards taxes was paid to Directorate of Industries and Town & Country Planning. Since for the last 5 years i.e 2015-16, 2016-17, 2017-18, 2018-19 & 2019-20 Corporation has not paid the collected amount to the Directorate of Industries and Town & Country Planning in view of the Government circular which was valid for 5 years. However, Corporation had paid a sum of to .5.79 crores amount collected in F.Y. 2015-16 & 2016-17 towards House tax on 19/07/2019. At present the Corporation has collected towards House tax, License fees and Infrastructure tax. A sum of Rs. 30.97 Crores towards House

17 Incentive policy

As per clause 9 of Goa-IDC Allotment Regulation 2014, "The allottee shall be entitled for refund of the 20% of the amount paid by him to the Corporation towards the premium of the land in the event the allottee completes the project and goes into commercial operation within two years".

tax & License fees and Rs. 15.02 Crores towards Infrastructure tax.

B Other Notes

i Bank Guarentee:

The Corporation has issued a Financial Bank Guarantee of Rs.65,22,30,175/-(Rupees Sixty five crore's twenty two lakhs thirty thousand one hundred seventy five only) which is fully secured against the Corporation's Fixed deposit receipts amounting to Rs.65,50,49,874/- (Rupees Sixty five crore's fifty lakhs forty nine thousand eight hundred seventy four only) with Canara Bank, Patto Panaji. This bank guarantee is issued in respect of enhancement of land Acquisition award in respect of Verna Industrial Estate which is only 75% of the award and the balance 25% i.e. . 21,74,10,058.00

(Rupees twenty one Crores Seventy Four Lakhs Ten Thousand Fifty Eight only) has been deposited in to the High Court of Bombay at Goa Panaji.

ii The Corporation is registered as Charitable Trust U/S12A, of Income Tax Act 1961 with Commissioner of Income Tax Karnataka – II Bangalore. However at the later date the said registration cancelled by the Commissioner of Income Tax Panaji to give effect of newly introduced amendment of section 2(15) w. e. f. 2005 onwards. As such they have demanded Income tax of .2.57 Crores for the A.Y. 2015-16. The same is not agreed by the Corporation and went for an Appeal in the High Court of Bombay at Panaji – Goa. The said case was decided in favour of the Corporation by the High Court by quashing aside the impugned orders made by CIT & ITAT.

iii Ministry of Coal

These include payable to KSK Minerals amounting to Rs. 4.59 Crores which has been repaid in FY 2020-21.

Sd/- Sd/- Sd/Chief Accounts Officer Managing Director Chairman

GOA INDUSTRIAL DEVELOPMENT

CLASS OF ASSEST

Particular

2

VEHICLES

WATER TANKER

WATER METER

TYPEWRITER

AIR CONDITION

DUPLICAITON

COMPUTER

TELEPHONE

SCIENCE &

OFFICE EQUIPMENT

MATHEMETICAL INS

TOOLS & EQUIPMENT

STREETLIGHT FITTING

MISCELLANEOUS ITEM

Sd/-

Chief Accounts Officer

WATER COOLER

FIRE HYDRANT

CYCLE

SYSTEM

TOTAL

ELEVATOR

FAN

FAX

XEROX MACHINE

TV, VCR & CCTV

& PUMP

5

10

12

13

15

16

17

18

19

20

21

22

23

24

CANTEEN FURNITURE

FURNITURE & FIXTURE

ELECTRICITY FITTING

AMMONIA PRINTING

Rate

of

Dep.

3

15%

35%

10%

80%

10%

15%

10%

15%

15%

15%

40%

15%

10%

15%

15%

15%

15%

0%

10%

15%

15%

15%

10%

10%

Balances

as on

31-3-2019

4

13350772.38

7788797.94

937923.00

11608543.07

6931223.50

790576.38

4446370.18

2106843.00

137512.00

704216.38

299891.00

433155.80

1773880.92

137607.00

1430303.12

125256.16

168352.90

49629.00

24556.00

60740.86

690200.00

1728720.00

118860249.59

44695849.00

18439330.00

Additions

during

year

5

12000.00

31110.00

415284.60

122968.60

35896.00

630.00

975000.00

975000.00

1592889.20

Sd/-

Managing Director

Sr.

No.

STATEN	IENT OF		ASSETS		
GROSS VALUE					
Interchange of Assets head	Scrap Value	Less Cummu lative Depre ciation	Less amount deducted on transfer of asset to OIDC		
6	7		8		
-	-	-	-		
56250.00					
56250.00					
-					
	168352.90				
	49629.00				
	864360.00				
112500.00	1872918.28				
	Sd/- Chairm				

CORPORATION, PANAJI-GOA **THE YEAR 2019-20**

Sd/-

Chief Accounts Office

3	FOR THE
t	Balances as on 31-3-2020
	9
	13350772.38
	7788797.94
	949923.00
	11608543.07
	6962333.50
	-
	4861654.78
	2106843.00
	81262.00
	704216.38
	18618548.60
	335787.00
	433155.80
	1773880.92
	137607.00
	1430303.12
	125886.16
	44695849.00
	24556.00
	60740.86
	307 10.00
	690200.00
	1839360.00
	118580220.51

Balances as on 31-3-2019	Inter change of cummu lative dep.
10	11
11196283.38	-
7712621.43	-
625466.00	-
11582320.07	-
4973054.50	-
755691.38	-
3394110.38	-
1397963.00	-
76569.00	3976.00
492293.00	-
16686954.00	3976.00
184835.00	-
340458.00	-
1514188.00	-
134344.00	-
1288394.00	-
104775.00 169875.90	-
27011810.00	-
49628.00	-
21457.00	-
59446.86	-
566262.00 1423121.00	-
91761920.90	7952.00

DEPRECIATION

During

the year

12

323173.00

22853.00

32285.00

24418.00

202302.00

5233.00

143970.00

106332.00

1300.00

31789.00

740712.00

22510.00

9270.00

38954.00

21286.00

3081.00

1768404.00

465.00

194.00

12394.00

76772.00

3588186.00

489.00

Depreciation

Reserved

13

760924.38

364.00

169875.90

49628.00

704193.00

1684985.28

Sd/-

Managing Director

WRITTEN DOWN VALUE

As on

31-3-2020

(9-14)

15

1831316.00

53323.51

292172.00

1805.00

1786977.00

1323574.40

602548.00

180134.38

1186906.60

128442.00

83427.80

220738.92

2774.00

120987.12

18030.16

15915635.00

2634.00

1100.00

111544.00

1043660.00

Sd/-

Chairman

24915098.89

7369.00

Balances

as on

31-3-2020

(10+12-11-13)

14

11519456.38

7735474.43

657751.00

11606738.07

5175356.50

3538080.38

1504295.00

73893.00

524082.00

207345.00

349728.00

1553142.00

134833.00

1309316.00

107856.00

28780214.00

21992.00

59640.86

578656.00

795700.00

93665121.62

17431642.00

Balances

as on

31-3-2019

(4-12)

16

2154489.00

76176.51

312457.00

26223.00

1958169.00

34885.00

1052259.80

708880.00

60943.00

211923.38

1752376.00

115056.00

92697.80

259692.92

141909.12

20481.16

-1523.00

1.00

3099.00

1294.00

123938.00

305599.00

27098328.69

17684039.00

3263.00

GOA INDUSTRIAL DEVELOPMENT STATEMENT OF FIXED ASSETS

	CLASS OF ASSET	G	ROSS VALUE	G	ROSS VALUE		
Sr. No.	Particular	Rate of Dep.	Balances as on 31-3-2019	Additions during year	Sale of Value	Loss by theft	Less amount deducted on transfer of asset to OIDC
	PREVIOUS YEAR 2018-19		118038371.23	2542442.36			

Sd/- Sd/- Sd/- Chief Accounts Officer Managing Director Chairman

CORPORATION ,PANAJI-GOA FOR THE YEAR 2019-20

Dep. During the Year	3588186.00
Dep. During the year 2018-19	1519879.00
Depreciation reversed	1684621.28
Dep. During the year 2019 - 20	383685.72

	DEPRECIATION					WRITTEN DOWN VALUE		
Balance as 0n 31-3-2019	Balance as 0n 31-3-2018	Cummulative Depreciation	During the year	Depreciation on asset lost due to theft	I I IANTACIATION	As on 31-3-2019	As on 31-3-2019	As on 31-3-2018
11,88,60,249.59	8,95,55,108.9	-	37,26,691.00	-	15,19,879.00	9,17,61,920.90	2,70,98,328.69	2,85,05,001.89

Sd/- Sd/- Sd/- Chief Accounts Officer Managing Director Chairman

GOA INDUSTRIAL DEVELOPMENT

DEPRICIATION STATEMENT

			GRO		DEPRICIATION	
Sr. No.	HEAD OF ACCOUNTS	Balances as on 31-3-2019	Additions during the year	Balance as on 31-3-2020	Balances as on 31-3-2019	Excess Dep for earlier years now reversed
1	2	3	4	5	6	7
1.	Pipeline overhead Reservoir, Sumpwe II, Water treatmentPlant & Tube well	52,92,58,852.12	4,98,60,676.00	57,91,19,528.12	29,35,58,210.00	
2.	Roads	1,50,59,56,535.20	5,70,92,499.00	1,56,30,49,034.20	82,81,38,560.00	
3.	Drainage	22,01,92,638.50	5,05,24,255.00	27,07,16,893.50	14,74,82,041.00	
4.	Compound Wall	6,92,39,453.00	5,90,470.00	6,98,29,923.00	3,84,04,705.00	
5.	Barbed wire fencing	1,29,86,325.00	-	1,29,86,325.00	1,08,39,875.00	
6.	Buildings	26,74,71,651.51	1,73,07,590.00	28,47,79,241.51	10,76,00,838.00	1,04,23,249.00
7.	Staff Quarters	1,07,88,036.00	-	1,07,88,036.00	51,86,163.00	
	Total	2,61,58,93,491.33	17,53,75,490.00	2,79,12,68,981.33	1,43,12,10,392.00	1,04,23,249.00

Dep. During the year 2019-20	11,62,31,562.00
Dep. reverse of F. Y. 2018 - 19	9,47,750.00
Dep. During the year 2019 - 20	11,52,83,812.00

			DEPRICIATION			
Sr. No.	HEAD OF ACCOUNTS	Balances as on 31-3-2018	Additions during the year	Less amount deducted on transfer of asset to OIDC	Balances as on 31-3-2019	Depreciation on 31-3-18
1	Previous year 2018-2019	2,43,12,59,459.33	19,10,38,477.00	64,04,455.00	2,61,58,93,491.33	1,32,29,04,077.00

Sd/-	Sd/-	Sd/-
Chief Accounts Officer	Managing Director	Chairman

CORPORATION, PANAJI-GOA.

FOR THE YEAR 2019-20

			WRITTEN DO	WN VALUE
Adjustment to Match the Balance	Depreciation During the year 2019-20	Balance as on 31-3-20	As on 31-3-2020	As on 31-3-2019
8	9	10	11	12
17,06,980.00	2,54,82,461.00	31,73,33,691.00	26,17,85,837.00	23,57,00,6
16,66,243.28	7,05,75,207.00	89,70,47,523.72	66,60,01,510.00	67,78,17,9
	94,96,867.00	15,69,78,908.00	11,37,37,986.00	7,27,10,59
	31,34,272.00	4,15,38,977.00	2,82,90,946.00	3,08,34,7
	2,14,645.00	1,10,54,520.00	19,31,805.00	21,46,4
	70,48,016.00	10,42,25,605.00	18,05,53,637.00	15,98,70,8
	2,80,094.00	54,66,257.00	53,21,779.00	56,01,8
33,73,223.28	11,62,31,562.00	1,53,36,45,481.72	1,25,76,23,500.00	1,18,46,83,1

Depreciation During the year 2018-19	Depreciation Reverse	Balances as on 31-3-2019	As on 31-3-2019	As on 31-3-2018
11,43,55,544.00	60,49,229.00	1,43,12,10,392.00	1,18,46,83,100.00	1,10,83,55,382.33

Sd/- Chief Accounts Officer	Sd/- Managing Director	Sd/- Chairman

Corlim Industrial Estate 1 2,830.00 2 Sancoale Industrial Estate

Sr.No.

Estate

Depreciation of Rental Sheds, Toilet blocks and Godowns charged during the year 2018-19

Amount

Chairman

3 Margao Industrial Estate 5,304.00 Kundaim Industrial Estate 4 3,617.00 5 Honda Industrial Estate 4,784.00 6 Bicholim Industrial Estate 1,843.00

TOTAL 18,378.00 CUMULATIVE DEPRICIATION OF RENTAL SHEDS, TOILET BLOCKS & GODOWN.

1996-97	99,807.00	
1997-98	114,725.00	
1998-99	68,197.00	
99-2000	65,442.00	
2000-01	59,168.00	
2001-02	59,168.00	
2002-03	58,626.00	
2003-04	41,115.00	
2004-05	38,299.00	
2005-06	38,299.00	
2006-07	34,550.00	
2007-08	30,561.00	
2008-09	20,064.00	
2009-10	18,378.00	
2010-11	18,378.00	
2011-12	18,378.00	
2012-13	18,378.00	
2013-14	18,378.00	
2014-15	18,378.00	

2015-16 18,378.00 2016-17 18,378.00 2017-18 18,378.00 2018-19 18,378.00 **TOTAL** 911,801.00 Sd/-Sd/-Sd/-**Managing Director** Chief Accounts Officer

GOA INDUSTRIAL DEVELOPMENT CORPORATION

Statement showing depreciation on Sheds/Godowns allotted on rental basis for the year 2018-19

PANAJI-GOA

Sr.No.	Name of Assets	Amount charged
I	CORLIM INDUSTRIAL ESTATE	
1	9 Toilet block.	1891.00
2	1 Godown	939.00
		2830.00
II	SANCOALE INDUSTRIAL ESTATE	
		_
		_
III	MARGAO INDUSTRIAL ESTATE	
1	1'A1' type shed	1718.00
2	1 'D2'type shed	1686.00
3	1 Godown	1900.00
		5304.00
IV	KUNDAIM INDUSTRIAL ESTATE	
1	1'D' 4 type shed	3617.00
		3617.00
V	HONDA INDUSTRIAL ESTATE	
1	'D5' type shed D5-8	3739.00
2	2 Godowns	1045.00
		4784.00
VI.	BICHOLIM INDUSTRIAL ESTATE	
1	1'D3' type shed	1843.00
		1843.00
Chief <i>i</i>	Sd/- Accounts Officer Mar	Sd/- Sd/- naging Director Chairman

GOA INDUSTRIAL DEVELOPMENT CORPORATION, PANAJI-GOA										
	Head of Accounts			ng balances .4.2019		orks pleted		Balance as on 31-3-2020		
I.	Pipeline		27,03,	,11,958.70	1,81,00	0,216.00		28,84,12,174.70		
	OHR		12,69	,18,090.42				14,18,47,556.42		
	Water Treatment Pla	int	13,09	,35,896.00	1,49,29	9,466.00		14,77,66,890.00		
	Tube well		10,	,92,907.00		-		10,92,907.00		
II.	Roads		1,50,59	,56,535.20	5,70,9	2,499.00	-	1,56,30,49,034.20		
III.	Drainage		22,01	,92,638.00	5,05,2	4,255.00		27,07,16,893.50		
IV.	Compound wall		6,92,39,453.00		5,90,470.00			6,98,29,923.00		
V.	Barbed wirefencing		1,29	,86,325.00				1,29,86,325.00		
VI.	Buildings			-						
Α	Admn.Bldg.		8,84	,79,071.76	1,73,07,590.00			105786661.76		
В	Canteen Bldg.		3,82	,74,532.35		-		38274532.35		
С	Office Bldg.		1,92	,83,832.00		-		1,92,83,832.00		
D	Garage		16	,51,598.00		-		16,51,598.00		
E	Sulabh Toilet		34	,58,177.00		-		34,58,177.00		
F	Utility Bldg.		35	,99,361.00		-		35,99,361.00		
G	Fire station	84		,92,580.00	-			84,92,580.00		
Н.	Sheds	10		10,05,07,252.40		-		10,05,07,252.40		
I	Godown		37,25,247.00		-		37,25,247.00			
J	Truck Terminal			-		-		37,25,247.00		
VII.	Staff Quarter		1,07,88,036.00		-			1,07,88,036.00		
	TOTAL		2,61,58,93,491.33		17,53,75,490.00		2	2,79,12,68,981.33		
	value of bldg.2018 ions during the year Bldg.		3,445.51 2,011.00							
Office bldg Utility bldg. Fire Station		4,590	0,014.00	Balances as on 3 Less closing bala 31.3.2018 Shed		100,507,252.40		272,885,470.51		
Sheds Godowns				Godown		3,725,247	.00			
Godowns								104,232,499.40		
				Depreciation upto 31.03.2017				168,652,971.11 96,623,951.00		
Less			Additions during the year		ear		720,29,020.11 15,492,011.00			
			Depreciation for 2017-18 on op balance @ 10%		on opening	56,538,009.11 5,653,700.91				
				Say		5,653,701	.00			
Sd/- Chief Accounts Officer Managing Director Cl						Sd/- hairman				